

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JARVIS INFRATECH PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Jarvis Infratech Private Limited
2.	Date of incorporation of corporate debtor	27.04.2015
3.	Authority under which corporate debtor is incorporated / registered	ROC, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29253DL2015PTC279516
5.	Address of the registered office and principal office (if any) of corporate debtor	602/96, Nehru Place Near Central Bank, New Delhi Delhi New Delhi DL 110019
6.	Insolvency commencement date in respect of corporate debtor	10.02.2020 Copy of order received on 14.02.2020.
7.	Estimated date of closure of insolvency resolution process	08.08.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	DINESH KUMAR GUPTA IBBI/IPA-001/IP-N00959/2017-18/11580
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-1/26, Sector-18, Noida-201301, Distt. G.B. Nagar (U.P.) guptadk54@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-1/26, Sector-18, Noida-201301, Distt. G.B. Nagar (U.P.) Irp.jarvis@gmail.com
11.	Last date for submission of claims	28.02.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms	Web link: https://www.ibbi.gov.in/home/downloads
	(b) Details of authorized representatives are available at:	N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Jarvis Infratech Private Limited on 10.02.2020.

The creditors of Jarvis Infratech Private Limited, are hereby called upon to submit their claims with proof on or before 28.02.2020 to the interim resolution professional at the address mentioned against entry No. 10.

DINESH KUMAR GUPTA
INSOLVENCY PROFESSIONAL

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :

Place : Noida


DINESH KUMAR GUPTA
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-N00959/2017-18/11580

Dated: 14.02.2020

IBBI/IPA-001/IP-N00959/2017-18/11580